

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-14/2004/431/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
Principal Judge,  
Family Court-III, Kamrup(M), Guwahati.

Dated Guwahati the 22<sup>nd</sup> January, 2021.

Sub: Station leave Permission.

Ref:- Letter No. FCK3/2/14/PJ/15/21 dtd. 21.01.2021

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission with your official vehicle, at your own cost, from the morning of 24.01.2021 to the morning of 25.01.2021. The Counsellor, family Court-III, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-17/2004/432/A, dated 22.1.2021

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT.REGISTRAR (VIGILANCE)**